

Question No. 2372 on the 20th April, 1960 and state:

(a) whether the question of payment of compensation by the Indonesian Government to members of the Indian Embassy for the loss incurred by them due to the raid by the Indonesians on their houses on the 15th March, 1957 has since been settled; and

(b) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No.

(b) The matter is still under negotiation with the Indonesian Government through diplomatic channels. Although the Government of Indonesia have promised to pay compensation, in principle, the quantum of compensation to be paid has not yet been settled.

Film on Untouchability

- *382. { Shri A. M. Tariq:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri D. C. Sharma:
Shri Madhusudan Rao:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 298 on the 22nd February, 1960 and state the progress made in the production of a film on the removal of untouchability?

The Minister of Information and Broadcasting (Dr. Keskar): There is no further progress to report at this time. It will be some more time before the producer is able to advance in the production of the film and make a report.

Land Routes to Goa

- *383. { Shri D. C. Sharma:
Shri Rameshwar Tantia:
Shri Assar:

Will the Prime Minister be pleased to refer to the reply given to Starred

Question No. 619 on the 4th March, 1960 and state:

(a) the progress made so far in opening additional land routes to Goa; and

(b) Brief details thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). Government have decided to open two additional land routes between India and Goa at Anmode and Lakharkot. Necessary practical steps towards that end are being taken and it is expected that the routes will be open to traffic about October, this year.

Local Development Works

*384. **Shri Rami Reddy:** Will the Minister of Planning be pleased to state:

(a) whether the Local Development Works scheme would be in force during the current year also;

(b) whether it is proposed to continue the scheme in the Third Five Year Plan;

(c) what are the types and nature of works that could be executed under this scheme;

(d) what are the grants-in-aid that would be given for the various types of works;

(e) what are the respective shares of the expenditure that would be borne by the Centre, the State and the Local Agency; and

(f) what is the financial assistance given by the Centre to Andhra Pradesh under this scheme?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Yes, Sir.

(c) The types and nature of works to be taken up are:

(i) Drinking water supply schemes in individual villages;